



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 851/2021  
MA No. 1111/2021**

**This the 20<sup>th</sup> day of April, 2021**

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Pooja  
Aged about 31 years,  
D/o Sh. Shile Singh,  
R/o H. No. 198, Village Jindran (87), Khidwali, Rohtak,  
Haryana – 124303,  
Post: Special Educator (Primary),  
Post Code: 32/21, Group B.
2. Parshun,  
Aged about 33 years,  
D/o Sh. Mahabir Singh,  
R/o Village Jindran (87), Po Khidwali, Rohtak, Haryana-  
124303. Post: Special Educator (Primary),  
Post Code: 32/21, Group B.
3. Vikas,  
Aged about 32 years,  
S/o Sh. Mahavir Singh,  
R/o H. NBo. 1549/4, Sugar Mill Colony, Sunarya Chowk,  
Rohtak, Haryana-124303.  
Post: Special Educator (Primary),  
Post Code: 32/21, Group B.
4. Suman,  
Aged about 36 years,  
D/o Sh. Satbir Singh,  
R/o Ward No. 09, VPO-Bohar, Pana-Bohan, Distt. Rohtak,  
Haryana-124021.  
Post: Special Educator (Primary),  
Post Code: 32/21, Group B.
5. Ekta Bajaj,  
Aged about 30 years,  
D/o Sh. Sanjeev Bajaj,



R/o H. No. 1103, Near park No. 14, Model Town Phase 4 & 5, Bathinda, Punjab-151001.  
 Post: Special Educator (Primary),  
 Post Code: 32/21, Group B.

6. Reena Ray,  
 Aged about 39 years,  
 D/o Sh. Chandeshwar Ray,  
 R/op D-220/53, Mahavir Enclave -III, New Delhi – 110059.  
 Post: Special Educator (Primary),  
 Post Code: 32/21, Group B.
7. Rakhi,  
 Aged about 30 years,  
 D/o Sh. Arvind,  
 R/o c-44/185, D, Gali No. 16, Sudama Puri, Gamri Ext.,  
 Bhajanpura, Delhi – 110053.  
 Post: Special Educator (Primary),  
 Post Code: 32/21, Group B.
8. Ankit Kumar,  
 Aged about 33 years,  
 S/o Sh. Rajesh Kumar,  
 R/o 25, Dwarika Enclave, Near Rajbagh Colony, Sahibabad,  
 Ghaziabad, Uttar Pradesh- 201005.  
 Post: Special Educator (Primary),  
 Post Code: 32/21, Group B.
9. Varihaspati Tripathi,  
 Aged about 31 years,  
 S/o Sh. Daya Shankar Tripathi,m  
 R/o H. No. 12, Gali No. 09, Block -D, Swaroop Vihar,  
 Katipur, Delhi – 110036.  
 Post: Special Educator (Primary),  
 Post Code: 32/21, Group B.

... Applicant

(By Advocate : Mr. Anuj Aggarwal)

**Versus**



1. Delhi Subordinate Services Selection Board (DSSSB),  
Through its Chairman  
Govt. of NCT of Delhi,  
FC-18, Institutional Area  
Karkardooma, Delhi-110092.
2. Lt. Governor of Delhi  
Govt. of NCT of Delhi  
Raj Niwas Marg, Civil Lines,  
New Delhi-110054
3. Director of Local Bodies  
Government of NCT of Delhi,  
9<sup>th</sup> Level, C-Wing, Delhi Sachivalaya,  
I.P. Estate, New Delhi-110002
4. North Delhi Municipal Corporation (NDMC),  
Through its Commissioner  
Dr. S.P.M. Civic Centre,  
J.L. Nehru Marg,  
New Delhi – 110002.
5. South Delhi Municipal Corporation (SDMC),  
Through its Commissioner,  
23<sup>rd</sup> Floor, Civic Center,  
Minto Road, New Delhi – 110002.
6. East Delhi Municipal Corporation (EDMC),  
Through its Commissioner,  
419, Udyog Sadan  
Patparganj Industrial Area,  
New Delhi – 110096.

... Respondents

(By Advocate : Mr. R. K. Jain, Ms. Esha Mazumdar, Ms. Anupama Bansal and Mr. Manjeet Singh Reen for Respondent No. 4 and 6)



## **O R D E R (ORAL)**

**Justice L. Narasimha Reddy, Chairman :**

The Delhi Subordinate Services Selection Board (DSSSB) issued an Advertisement dated 04.03.2021, inviting applications for various posts, including the Special Education Teacher with Code No.32/21. The age limit stipulated for that post is 30 years for the unreserved category. The applicant crossed that age limit. This OA is filed, with a prayer to direct the respondents to relax the age limit for the post.

2. The applicant contends that on several occasions, the Government relaxed the age limit in compliance with the directions issued by the Hon'ble High Court. Reference is made to an order dated 13.03.2020 passed in this behalf.

3. We heard Mr. Anuj Aggarwal, counsel for the applicant and Mr. R. K. Jain, Ms. Anupama Bansal, Ms. Esha Mazumdar and Mr. Manjeet Singh Reen, counsels for respondents at the stage of admission.

4. The applicant seeks the relief of relaxation of age limit. That is purely in the realm of the User Department, i.e. MCD. It is true that in the Writ Petition No.9040/2019, the Hon'ble High Court directed the respondents therein to relax the age



limit as well as the conditions as to the date by which the qualification of CTET must be obtained. The resultant order was passed by the DSSSB on 13.03.2020. However, it was mentioned that it is one time relaxation. Since that was in pursuance of the order of the Hon'ble High Court, we do not feel it appropriate to straightway grant relaxation. We, however, leave it open to the applicant to make a representation claiming the benefit of relaxation of age limit. We passed similar order in OA No.664/2021.

5. We, therefore, dispose of the OA, leaving it open to the applicant to make a representation, claiming the benefit of relaxation in age limit. The representation, if made, shall be disposed of within a period of two weeks from the date of presentation thereof. If it is decided to relax the age limit, the applicant and other similar situated persons shall be permitted to upload the applications even after the due date. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

Pj/ankit